

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1605
TO BE ANSWERED ON THE 7TH DECEMBER 2021

PLI SCHEME

1605. SHRI RAJA AMARESHWARA NAIK:
DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:
SHRI BHOLA SINGH:
DR. JAYANTA KUMAR ROY:
SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government plans to implement Productivity Linked Incentive (PLI) scheme to encourage manufacturing of Agriculture Machinery in the country;
- (b) if so, the details thereof;
- (c) whether the Government should consider bringing a 50% localization norm for farm machinery products empanelment in various financial assistance/subsidy schemes like Sub-Mission on Agricultural Mechanization (SMAM) specially in case of Rice Transplanters and Combine Harvesters for which the domestic manufacturers have sufficient installed capacity;
- (d) if so, the details thereof; and
- (e) the other steps being taken by Government for promotion of domestic production of agriculture machinery to become Atmanirbhar?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): Presently there is no proposal for Productivity Linked Incentive (PLI) Scheme for agricultural machinery manufacturing in the country.
- (c) & (d): The Sub-Mission on Agricultural Mechanization (SMAM) is a Centrally Sponsored Scheme implemented through the State Governments. The Guidelines of SMAM, provide an exhaustive list of machines and equipment along with applicable subsidy. Complete freedom to beneficiary is available for selection of agricultural machinery and equipment as per his/her choice in line with the prescribed guidelines.
- (e): The Government as a policy to promote Make in India products endeavors and encourages domestic manufacturing agricultural machinery and equipment through Research & Development support, skill development, simplification of rules and procedures for testing of machines & equipment, preference to make in India products in public procurement, import restrictions under Foreign Trade Policy etc.